



HIGH COURT OF JAMMU AND KASHMIR AND LADAKH AT JAMMU

(Office of the Registrar Judicial)

File No.:- **MA 201/2016(Main) C/W FAO(D).17/2019** and connected matters

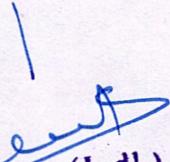
Ajit Singh &Ors. V/S M/s Choudhary Chhamb Motors,Finance and Ors.
..... Petitioner(s)/Appellant(s) Respondent(s)

Notice to the respondent (s): -

- 1.Ashok Kumar S/oSh.Gian Chand
R/o Village and Post Office Gopal Chak,Tehsil Hiranagar
At Present H.No.184,Near Ram Mandir,Shastri Nagar,Jammu.
- 2.Parshotam Lal S/o Sh.Behari Lal
R/o Village Satoora Tehsil Hiranagar, District Samba.
- 3.Sh.Kamaljeet S/o Sh.Anant Ram
R/oVillage Supwal,Main Road,Tehsil &District Samba.
- 4.Sh.Sewa Ram S/o Phula Ram
R/o Village Rangoor,Tehsil and District Samba.
- 5.Sh.Kamal Randhawa S/oSh.Haman Singh
R/oWard No.1,Near Vishal Mega Mart,Kunjwani Bye-Pass,Jammu.
- 6.Sh.Om Parkash S/o Sh.Kirpal Singh
R/o Village Sai, R.S.Pura,Jammu.
- 7.Sh.Kirpal Singh S/o Sh.Mohinder Singh
R/o Village Khour Salaria,Tehsil &District Samba.
- 8.Sh.Rattan Lal S/o Sh.Baldev Raj
R/o Village Banyari, Tehsil Hiranagar District Kathua.

Whereas in the above noted case, it has been proved to the entire satisfaction of the Hon'ble Court that the service of the respondent (s) named above cannot be effected in any ordinary manner hence proclamation is hereby issued against the above named respondents to appear before this Court on 08.02.2024 9.00 A.M. or the next working day if 08.02.2024 is declared holiday in person or some recognized agent failing which appropriate order will be passed.

Given under my hand seal of the Court this 22nd day of December, 2023 at Jammu.


Registrar (Judl.)
Registrar Judicial
High Court of J&K
Jammu and Ladakh
Jammu

No.:- 13801

Dated:- 22.12.23

Copy of the above forwarded to:

1. The Editor State Times, Jammu for publishing the notice in the newspaper, cutting of the paper and bill of advertisement should be sent to this Registry immediately after publishing. An amount of rupees 500/- vide No 120 dated 13.12.2023 as publications charges have been deposited in the Court which shall be paid as and when the bill and cuttings are received.

2. CPC, e-court, High Court of J&K & Ladakh, Jammu, for uploading the same on the official Website of the High Court of J&K & Ladakh.

Registrar (Judl.)
Registrar Judicial
High Court of J&K and Ladakh
JAMMU